

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:4302  
ANSWERED ON:21.04.2005  
RETAIL OUTLETS OF SCs/STs  
Gohain Shri Rajen

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) the number of Retail outlet (R.O.), SKO and LDO dealers and L.P.G. dealers belonging to SC/ST Communities in each State;
- (b) whether the Government is aware that the BENAMI (Unnamed) dealers are working/handling R.O., SKO/LDO and dealership and distributorship of SCs/STs in the country;
- (c) if so, the details thereof and the action taken by the Government against BENAMI dealer/dealership those who are handling dealership/distributorship of SCs/STs ;
- (d) whether the existing R.O., SKO, LDO and L.P.G. dealer or SC/ST categories are adequate as per reservation quota; and
- (e) if so, the details thereof?

**Answer**

MINISTER OF PETROLEUM & NATURAL GAS & PANCHAYATI RAJ (SHRI MANI SHANKAR AIYAR)

- (a) As on 1.3.2005, there were 2349 retail outlet dealerships, 1612 LPG distributorships and 574 SKO-LDO dealerships of public sector oil marketing companies, viz., Indian Oil Corporation Limited, Hindustan Petroleum Corporation Limited, Bharat Petroleum Corporation Limited and IBP Co. Limited, belonging to Scheduled Castes/Scheduled Tribes categories, in operation in the country.
- (b) & (c) During the last three years, the oil marketing companies have come across benami operation in respect of three retail outlets and five LPG distributorships under the Scheduled Caste/Scheduled Tribe category. While in the case of retail outlets, one outlet has been terminated and in the remaining two, the oil company is taking action in line with the marketing discipline guidelines / dealership agreement for termination, in the case of LPG distributorships, three distributorships have been terminated and in the remaining two, show cause for termination has been issued. The companies have not come across any case of benami operation in respect of SKO-LDO dealership during the said period.
- (d)&(e) The public sector oil marketing companies follow the percentage of reservation prescribed for different sections of the society, including the Scheduled Caste/Scheduled Tribe category, in the matter of allotment of dealerships/distributorships of petroleum products. The details of allotments are available with the Director (Marketing), of the companies concerned.